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Title: Papers Laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid. Dr. Jitendra Singh.

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, पृथग्म मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : मठोदया, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा(1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) साझा पटल पर रखता हूँ :-

(1) नॉर्थ-ईस्टर्न लैंडीक्राप्ट्स एण्ड लैंडलूप्स डेवलपमेंट कार्पोरेशन लिमिटेड, गुवाहाटी के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा।

(2) नॉर्थ-ईस्टर्न लैंडीक्राप्ट्स एण्ड लैंडलूप्स डेवलपमेंट कार्पोरेशन लिमिटेड, गुवाहाटी के वर्ष 2015-2016 का वार्षिक प्रतिवेदन तथा लेखापरीक्षित तोरे और उन पर भारत के नियंत्रक-मालातेखापरीक्षक की टिप्पणियाँ।

[Placed in Library, See No. LT 6770/16/17]

संचार मंत्रालय के राज्य मंत्री तथा रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा) : मठोदया, मैं निम्नलिखित पत्र साझा पटल पर रखता हूँ :-

(1) (एक) टेलिकॉम ऐग्लेटरी अशॉर्टी ऑफ इंडिया, नई दिल्ली, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित तोरे।

(दो) टेलिकॉम ऐग्लेटरी अशॉर्टी ऑफ इंडिया, नई दिल्ली, नई दिल्ली के वर्ष 2015-2016 की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को साझा पटल पर रखने में दुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6771/16/17]

(3) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (1) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) -

(एक) द ऐमिशफेयर प्रोपर्टीज इंडिया लिमिटेड, नई दिल्ली के वर्ष 2015-2016 के कार्यकरण की सरकार द्वारा समीक्षा (हिन्दी तथा अंग्रेजी संस्करण)।

(दो) द ऐमिशफेयर प्रोपर्टीज इंडिया लिमिटेड, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित तोरे और उन पर भारत के नियंत्रक-मालातेखापरीक्षक की टिप्पणियाँ।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को साझा पटल पर रखने में दुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6772/16/17]

(5) भारतीय दूरध्वावार विनियामक प्राधिकरण अधिनियम, 1997 की धारा 37 के अंतर्गत मोबाइल बैंकिंग (सेवा की गुणवत्ता) (दूरध्वा संशोधन) विनियम, 2016, जो 22 नवम्बर, 2016 के भारत के राजपत्र में अधिसूचना संख्या 305-27/2010- वस्त्रोदास में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(6) उपर्युक्त (5) में उल्लिखित पत्रों को साझा पटल पर रखने में दुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6773/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (SHRI Y.S. CHOWDARY): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Satyendra Nath Bose National Centre for Basic Sciences, Kolkata, for the year 2015-2016.

Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(2)

[Placed in Library, See No. LT 6774/16/17]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Kolkata, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Bose Institute, Kolkata,

for the year 2015-2016.

- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 6775/16/17]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Science and Engineering Research Board, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Science and Engineering Research Board, New Delhi, for the year 2015-2016.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 6776/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN RATHORE (RETD.)): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Mass Communication, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Mass Communication, New Delhi, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6777/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI P.P. CHAUDHARY): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 87 of the Information Technology Act, 2000:-

- (1) The Information Technology (Preservation and Retention of Information by Intermediaries Providing Digital Locker Facilities) Amendment Rules, 2017 published in Notification No. G.S.R.111(E) published in Gazette of India dated 8th February, 2017.
(2) The Information Technology (Preservation and Retention of Information by Intermediaries Providing Digital Locker Facilities) Rules, 2016 published in Notification No. G.S.R.711(E) published in Gazette of India dated 8th February, 2017.

[Placed in Library, See No. LT 6778/16/17]